

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH, COURT - 2

Service Tax Appeal No. 380 of 2012

[Arising out of the Order-in-Appeal No. 158/2011 dated 21.11.2011 passed by the
Commissioner of Central Excise (Appeals), Mangalore]

M/s. Suzlon Wind International Ltd

SEZ Plot No.7, Synefra (SIL) Ltd.
Village Nadsal, Palimaru,
Padubidri, Udupi District – 574111

.....Appellant

VERSUS

Commissioner of Central Excise

Mangalore Commissionerate

7th Floor, Trade Centre Bunts Hostel Road,
Mangalore, Karnataka - 575003

..... Respondent

Appearance

Mr. B. Venugopal, Advocate for Appellant

Mr. Rajesh Shastry, Authorized Representative for Respondent

Coram:

Hon'ble Mr. P.A. Augustian, Member (Judicial)

Date of Hearing: 04.04.2025

Date of Decision: 04.04.2025

This appeal is allowed. For Order, see order of this date in
Service Tax Appeal No. 27117 of 2013.

**(P.A. Augustian)
Member (Judicial)**